

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA**

**UNSTARRED QUESTION NO. 67
TO BE ANSWERED ON DECEMBER 04, 2023**

FINANCIAL IRREGULARITIES UNDER AMRUT PROJECT

NO. 67. SMT. JEBI MATHER HISHAM

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the amount of funds granted under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the State/UT-wise details from its inception;
- (b) whether Government has reviewed the progress of the projects in Kerala under AMRUT, the details including the fund already disbursed and utilised;
- (c) whether Government has noticed that the funds allotted to Kerala under the Scheme has lapsed, the details thereof;
- (d) whether any financial irregularities under the project have been reported recently in any of the Local Self Government Institutions in Kerala, the details thereof; and
- (e) if so, the action that has been taken in this regard, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), against the Central share of ₹35,990 crore for projects component, ₹33,913 crore has been released so far. State-wise status of funds released under AMRUT is at ANNEXURE.

(b): To fast-track the completion of pending projects under AMRUT Mission, progress is being tracked through dedicated AMRUT portal. The progress is periodically reviewed and monitored by the Ministry of Housing and Urban Affairs (MoHUA) with the States/ Union Territories (UTs) and their Urban Local Bodies (ULBs) through regular video conferences, webinars, workshops etc. Further, to ensure timely completion of projects, officials from MoHUA and Project Monitoring Unit (AMRUT) visit States/ UTs to check/ verify the status of implementation of projects. Kerala State has grounded 1,012 projects worth ₹2,077 crore, of which 901 projects worth ₹1,154 crore have been completed, contracts have been awarded and work is in progress for 111 projects worth ₹923 crore. Under AMRUT, against the Committed Central assistance of ₹1,161.20 crore, ₹945.85 crore has been released and Utilisation Certificates (UCs) of ₹795.81 crore have been received.

(c): As on date, no fund allocated for Kerala State under AMRUT has on date.

(d) & (e): As per the information received from the State Mission Director, (AMRUT) of Kerala State, one such instance has been reported in Thrissur corporation in Water Supply Project. A three-member enquiry committee has already been constituted and the enquiry of the same is underway.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 67 REGARDING “FINANCIAL IRREGULARITIES UNDER AMRUT PROJECT”, DUE FOR ANSWER IN THE RAJYA SABHA ON 04 DECEMBER, 2023.

State/ UT Wise Fund released under AMRUT

S.No	State / UT	Committed CA (in ₹ cr.)	Release (in ₹ cr.)
1	A&N Islands	10.82	10.81
2	Andhra Pradesh	1056.62	942.76
3	Arunachal Pradesh	126.22	99.32
4	Assam	591.42	511.70
5	Bihar	1164.8	1055.87
6	Chandigarh	54.09	53.27
7	Chhattisgarh	1009.74	969.12
8	Dadra & Nagar Haveli	10.82	10.59
	Daman & Diu	18.03	3.60
9	Delhi	802.31	673.74
10	Goa	104.58	62.75
11	Gujarat	2069.96	1966.96
12	Haryana	764.51	736.97
13	Himachal Pradesh	274.07	269.06
14	Jammu & Kashmir	500.62	477.74
15	Ladakh	79.19	37.40
16	Jharkhand	566.17	551.69
17	Karnataka	2318.79	2258.85
18	Kerala	1161.2	945.85
19	Lakshadweep	3.61	2.25
20	Madhya Pradesh	2592.86	2497.05
21	Maharashtra	3534.08	3106.25
22	Manipur	162.28	162.28
23	Meghalaya	72.12	71.02
24	Mizoram	126.22	119.72
25	Nagaland	108.19	107.86
26	Odisha	796.97	785.23
27	Puducherry	64.91	63.75
28	Punjab	1204.47	1190.77
29	Rajasthan	1541.95	1457.97
30	Sikkim	36.06	31.06
31	Tamil Nadu	4756.58	4397.29
32	Telangana	832.6	831.53
33	Tripura	133.43	132.47
34	Uttar Pradesh	4922.46	4880.70
35	Uttarakhand	533.72	531.92
36	West Bengal	1929.32	1905.39
Total		36,035.79	33,912.54

Note: Committed CA of J&K (UT) & Ladakh (UT) has been revised to 100% post bifurcation of erstwhile J&K state